

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.878/(MAH)/2017

CORAM:

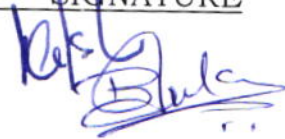

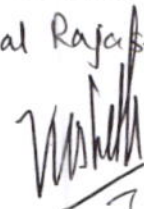
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: Bhoir Offshore Pvt Ltd
V/s.
Bilfinger Neo Structo Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Arif Doctor	} Advocates to Respondent.	
2	Mr. Bankim Gangar		
3.	Mr. Vishal Sheth	Adv. for the Petn.	
3.	Mk. Vishal Sheth	→ Adv. for Petitioner U/s 110 Mr. Bimal Rajasekhar, Adv.	

ORDER

TCP 878/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of both sides are present.
2. The Petitioner is seeking adjournment. Last chance granted to the Petitioner. Otherwise the matter shall be proceeded on merits.
3. Adjourned to **16.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 14.12.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)